

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-CRI 32/2020)

IN

CRIMINAL WRIT PETITION NO.75 OF 2020.

Suresh M. Mhalsekar Applicant.

Vs

Swati S. Mhalsekar Respondent

Ms. M. Fernandes, Advocate for the applicant.

Shri S. Redkar, Advocate for the respondent.

Coram:- DAMA SESHADRI NAIDU, J.

Date: 16th September 2020.

P.C.

At the request of applicant's counsel, post the matter on 23.9.2020.

DAMA SESHADRI NAIDU, J.

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